

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPECTRUM ONCOLOGY PRIVATE LIMITED (IN VOLUNTARY LIQUIDATION)

1.	NAME OF CORPORATE PERSON	SPECTRUM ONCOLOGY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/05/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	ROC-MUMBAI
4.	CORPORATE IDENTITY OF CORPORATE PERSON	U51397MH2008PTC181835
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	Ofc No 1, Sadhana Bldg, Gr Flr 207, David Barreto Rd, Opp Wadala Stn, Wadala West, Mumbai, Maharashtra, India 400031
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16 th March 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. HEMANSHU LALITBHAI KAPADIA Add: Office no. 201, 2nd Floor, A-Wing, Jeevan Prabha Society, Chandavarkar Road, Borivali (West), Mumbai - 400 092 EMAIL ID: hemanshu@hkacs.com TEL NO.: 022 31759100 REG NO.: IBBI/IPA-002/IP-N00318/2017-18/10923
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15 th April 2024

Notice is hereby given that SPECTRUM ONCOLOGY PRIVATE LIMITED has commenced voluntary liquidation on 16th March 2024.

The stakeholders of SPECTRUM ONCOLOGY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 15th April 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of the Liquidator:

Name of the Liquidator: Mr. Hemanshu Lalitbhai Kapadia

Date: 18th March 2024

Place: Mumbai